

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.316/RPR/2016  
निर्धारण वर्ष / Assessment Year : 2011-12

Koyla Karamchari Griha Nirmal AVM .....अपीलार्थी / Appellant  
Kalyan Sahakari Samiti Maryadit  
Village Lagra, Post Mopka,  
Seepat Road, Bilaspur (C.G.)

PAN : AAAAK8559P.

बनाम / V/s.

The Income Tax Officer,  
Ward – 1(1), Bilaspur. ....प्रत्यर्थी / Respondent

Assessee by : Shri Vinod Kumar Khatari.

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 12.03.2021

घोषणा की तारीख / Date of Pronouncement : 12.03.2021

**आदेश / ORDER**

This appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)-Bilaspur, (C.G.) on 24.03.2016 in relation to the assessment year 2011-12.

2. Before us, the appellant filed a letter dated nil seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Principal Commissioner of Income Tax, Raipur – 1.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 12<sup>th</sup> day of March, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 12<sup>th</sup> March, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), Bilaspur.
4. The Pr.CIT, Bilaspur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच, पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.